

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory
of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 8659- JK (LD) of 2026

DATED:- 14 - 07 - 2026

Sanction is hereby accorded to the appointment of Officer's of Food Civil Supplies and Consumer Affairs Department as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner/Secretary to the Government

No:-LAW-OIC/7/2026

Dated:- 14 - 07- 2026

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Commissioner/Secretary to Government, Food Civil Supplies and Consumer Affairs..
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

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Annexure to the Government Order No. 8659- JK(LD) of 2026 dated 14.07.2026

S.No	No. & Title of Case	OIC
1	OA No 58/2026 Zamroda Vs UT of J&K & Ors.	Shri. Mohammad Rafeeq Bhat (JKAS)(Deputy Director)
2	OA No 184/23 Abdul Salam Ganie Vs UT of J&K & Ors.	Shri. Mohammad Rafeeq Bhat (JKAS)(Deputy Director)
3	OA No. 286/2023 Abdul Hamid Wani & Another Vs UT of J&K & Ors.	Smt. Shaheena Khan (JKAS) (Joint Director)
4	SWP No 1220/2018, TA No 1404/2021 Imran Afaq & Ors Vs State & Ors.	Shri. Mohammad Rafeeq Bhat (JKAS)(Deputy Director)
5	SWP No. 931/18, TA 6832/2020 Ghulam Hassan Najar Vs	Shri. Mohammad Rafeeq Bhat (JKAS)(Deputy Director)
6	SWP No 2405/2011, TA 4318/2020 Mehraj Ud Din Andrabi Vs	Shri. Mohammad Rafeeq Bhat (JKAS)(Deputy Director)
7	TA No 1072/2021 in SWP No 2003/2017 Mohammad Altaf Dar	Shri. Mohammad Rafeeq Bhat (JKAS)(Deputy Director)
8	CP No 640/2025 in TA No 720/21 Maharaj Krishan Bhat Vs State	Shri. Mohammad Rafeeq Bhat (JKAS)(Deputy Director)
9	CP No /26 in OA No 1253/2025 Mohd Maqbool Malik Vs Dr. Owais Ahmed and Ors.	Smt. Shaheena Khan (JKAS) (Joint Director)
10	CCPS 442/2025 Farooq Ahmad & Ors. Vs UT of J&K & Ors.	Mr Tariq Ahmad (JKAS) Assistant Director Baramulla
11	OA No. 198/2026 Abdul Rehman Wani Vs UT of J&K & Ors	Shri. Mohammad Rafeeq Bhat (JKAS)(Deputy Director)
12	OA No.378 /2026 Mohammad Abdullah Shah vs UT of J&K & Ors.	Shri. Mohammad Rafeeq Bhat (JKAS)(Deputy Director)
13	OWP No. 1263/2017 Aijaz hussain Gojar vs State of J&K other	Mr Muzzaffar Malik Assistant Director Anantnag
14	WPC No. 68/2024 Nazir Ahmad Reshi Vs UT of J&K and Ors	Mr Muzzaffar Malik Assistant Director Anantnag
15	WPC No. 406/2026 Farooq Ahmad Mir Vs UT of J & K & Ors	Mr Muzzaffar Malik Assistant Director Anantnag
16	WPC No.2096 /2023 Abdul Hamid Dar Vs UT of J&K & Ors	Mr Iftikhar Ahmad Assistant Director Pulwama
17	WPC 2695/21 Ghulam Mohammad Mir Vs UT of J&K & Ors	Mr Iftikhar Ahmad Assistant Director Pulwama
18	WPC No 3303/2025 Irfan Ahmad Wani Vs UT of J&K & Ors.	Mr Tariq Ahmad Assistant Director Baramulla
19	WPC 3102/24 Shabir Ahmad Rather & Ors Vs UT Of J&K & Ors.	Mr Tariq Ahmad Assistant Director Baramulla
20	CCPS 442/2025 Farooq Ahmad & Ors. Vs UT of J&K & Ors.	Mr Tariq Ahmad Assistant Director Baramulla

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21	WPC No. 917 /23 Basharat Ahmad Ganaie Vs UT of J&K & Ors.	Mr. Shohab Latief Assistant Director Budgam
22	WPC No. 2227 /23 Bilal Ahmad Dar & Ors Vs UT of J&K & Ors.	Mr. Shohab Latief Assistant Director Budgam
23	WPC No. 2131 /2025 Mohammad Arshid Malik Vs UT of J&K & Ors.	Mr. Shohab Latief Assistant Director Budgam
24	LPA 35/2026, LPA /2026 , WPC No 694/2026 Fayaz Ahamad Tantray Vs UT of J&K	Mr Ashiq Hussain Assistant Director Kulgam
25	WPC No. 2675/2024 Ashiq Hussain Mir Vs UT of J&K & Ors	Mr Irfan Ahmad Assistant Director Kupwara
26	WPC No. 2447 /24 Zeba Begum & Anr Vs UT of J&K & Ors.	Mr Irfan Ahmad Assistant Director Kupwara
27	WPC No. 1439 /2024 Shabir Ahmad Khan & Ors Vs UT of J&K & Ors.	Mr Irfan Ahmad Assistant Director Kupwara
28	WPC 3084 /24 Hazoor Ahmad Khan Vs UT of J&K and Ors.	Mr Irfan Ahmad Assistant Director Kupwara
29	WPC 3228/2025 Asif Yaqoob S/o Mohd Yaqoob Ganie Vs UT of J&K & Ors	Mr Iftikhar Ahmad Assistant Director Shopian
30	WPC 3231/2025 Shazia Akhter Vs UT of J&K & Ors	Mr Iftikhar Ahmad Assistant Director Shopian
31	WPC 343/24 Ghulam Mohammad Malik & Ors Vs UT of India & Ors	Mr. Naseer Ahmad Assistant Director Bandipora
32	WPC 2156 /2025 Jahangir Ahmad Lone Vs UT of J&K & Ors	Mr. Naseer Ahmad Assistant Director Bandipora
33	WPC 2148/2025 Abdul Wahab Dar Vs UT of J&K and Ors	Mr. Naseer Ahmad Assistant Director Bandipora
34	LPA No 31/2025 Razia Rafiq Tell Vs UT of J&K & Ors.	Mr Tariq Ahmad Assistant Director Baramulla
35	WPC NO.838/2023 Niyaz Ahmad Gani	Mr. Shohab Latief Assistant Director Budgam
36	WP (c) No. 147/2023 Kumail Ali Vs. UT of J&K & Ors	Mr. Shohab Latief Assistant Director Budgam
37	WP (c) No. 3050/2022, Farooq Ahmad Sheikh Vs. U.T of J&K & Ors.	Mr. Iftikhar Ahmad Khan Assistant Director Pulwama
38	WPC 1704/24, Inhabitants Of Village Dadoora	Mr. Iftikhar Ahmad Khan Assistant Director Pulwama
39	OA No. 62/13/21 Syed Mudasir Mushtaq & Ors	Shri. Mohammad Rafeeq Bhat (JKAS)(Deputy Director)

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40	OA No. 100/2022 Mohd Ashraf Mir S/o Mohammad Amber Mir Vs UT of J&K & Ors	Shri. Mohammad Rafeeq Bhat (JKAS)(Deputy Director)
41	OA No 978 /23 Tahir Saleem Chacket	Shri. Mohammad Rafeeq Bhat (JKAS)(Deputy Director)
42	OA NO 13 /2026 Javed Ahmad Lone Vs UT of J&K & Ors	Shri. Mohammad Rafeeq Bhat (JKAS)(Deputy Director)
43	CCPS No 144/ 2024 Mubarak Ahmad Paddar Vs State & Ors.	Shri. Mohammad Rafeeq Bhat (JKAS)(Deputy Director)
44	AA 06/2022 S.K.S Kohli Vs State of J&K & Ors.	Shri. Mohammad Rafeeq Bhat (JKAS)(Deputy Director)
45	M/s Hazratbal Filling station Vs UT of J& K and Others	Mr. Nazir Ahmad Dar, Assistant Controller, Legal Metrology (Consumer Protection) Kashmir.

Reyaz Ali

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